

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

35

C.S.P. No. 387/(MAH)/2017  
MA No. 466/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Tower Com Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(35)	RAJESH SHAH	Advocate to the Petitioner	Rajesh Shah

**ORDER**

**MA No. 466/2017 in CSP No. 387/230-232/NCLT/MB/MAH/2017**

**MA No. 467/2017 in CSP No. 388/230-232/NCLT/MB/MAH/2017**

At request of the Petitioner's Counsel, list this matter on **13.10.2017**.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**M.K. SHRAWAT**  
Member (Judicial)